

**Development of coal mines**

2334. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of COAL be pleased to state:

- (a) the number of functional and non-functional coal mines in the country;
- (b) whether Government proposes to revive the non-functional coal mines and if so, the details thereof;
- (c) whether Government proposes to assign the task of development of coal mines to private sector companies; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) As on 01/4/2012, the total number of functional and non-functional coal mines in Coal India Ltd. (CIL) & Singareni Collieries Company Ltd. (SCCL) are 515 and 174 respectively.

(b) to (d) Initially eighteen underground abandoned mines, each having more than 10 million tonnes of reserves of Coal India Ltd. (CIL) were identified for revival by inviting expression of interest (EoI) for selection of Joint Venture partners. The response for the EoI was not satisfactory. Hence, CIL has decided to revive these mines by appointing the Mine Developer & Operator (MDO). The 18 mines proposed for revival are located in : Eastern Coalfields Ltd. (6), Bharat Coking Coal Ltd. (8) and Central Coalfields Ltd. (4). In addition, the Singareni Collieries Company Ltd. (SCCL) proposes to revive 3 closed mines namely, MNG opencast at Manuguru; RKP opencast at Mandamarri and RG opencast III phase 2 at Godavari Khani during the XII plan period.

**Coal blocks pending for EMP clearance**

2335. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that out of 195 allocated coal blocks, 148 coal blocks are pending for forest clearances and 115 coal blocks are pending for Environmental Management Plan (EMP) clearance;
- (b) if so, the details thereof; and